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RAJYA SABHA

Monday, the 15th November, 1976/the 24th Kartika, 1898 (Saka).

The House met at eleven of the Clock. Mr. Chairman in the Chair.

PAPERS LAID ON THE TABLE

Gujarat Rural Debtors' Relief Act, 1976

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI ANANT PRASAD SHARMA): Sir, on behalf of Shri Shahnawaz Khan, I beg to lay on the Table, under subsection (3) of section 3 of the Gujarat State Legislature (Delegation of Powers) Act, 1976, a copy (in English and Hindi) of the Gujarat Rural Debtors' Relief Act, 1976 (No. 35 of 1976), enacted by the President. [Placed in Library. See No. LT-11545/76.]

I. Annual Report (year ended the 30th September, 1975) and Accounts of the Hindustan Salts Limited, Jaipur and related papers

n. Annual Report (ended the 30th September, 1975) and accounts of the Sambhar Salts Limited, Jaipur and related papers

SHRI ANANT PRASAD SHARMA: Sir, I also beg to lay on the Table, under subsection (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers: —

- I. (i) Seventeenth Annual Report and Accounts of the Hindustan Salts Limited, Jaipur, for the year ended the 30th September, 1975, together with the Auditors' Report on the Accounts and the comments of the 0 Comptroller and Auditor General of India thereon.
- (ii) Review by Government on the working of the Company. [Placed in Library. See No. LT-11546/76 for (i) and (ii).] 983 RS—1.

- II. (i) Eleventh Annual Report and Accounts of the Sambhar Salts Limited, Jaipur, for the year ended the 30th September, 1975, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (ii) Review by Government on tho working of the Company. [Placed in Library. See No. LT-11547/76 for (i) and (ii).]
- I. Apnual Report (1974-75) and Accounts of the Shipping Development Fund Committee and related papers

II. Annual Report (11th April, 1974 to 31st March, 1975) and Accounts of the Poompuhar Shipping Corporation Limited, Madras and related papers

THE MINISTER OF STATE IN THE SHIPPING MINISTRY OF AND TRANSPORT (SHRI H.' M. TRIVEDI): Sir. I beg to lay on the Table a copy each (in English and Hindi) of the following papers:-

- I. (i) Sixteenth Annual Report and Accounts of the Shipping Develop, ment Fund Committee for the year 1974-75, and the Audit Report there, on, under sub-section (6) of section 16 of the Merchant Shipping Act, 1958.
- (ii) Statement giving reasons for the delay in laying the Report mentioned at (i) above. [Placed in Library. See No. LT-11548/76 for (i) and (ii).]
- II. (i) First Annual Report Accounts of the Poompuhar Shipping Corporation Limited, Madras, the period from the 11th April, 1974 to the 31st March, 1975, together with Auditors' Report on the Ac counts and the comments of the Comptroller and Auditor General of India thereon, under sub-section (3) of section 619A of the Companies Act, 1956, read with sub-clause (iv) of clause (c) of the Proclamation